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THE HIGH COURT OF KERALA

Kochi - 682 031  
Dated -19.07.2017

PROCEEDINGS

Judicial Department -Filling up of the vacancies of Sheristadars - Orders issued.

ORDER NO. B1(B) – 733/2017

1. Shri **V.R Balakrishnan Nair**, Sheristadar, Special Court (SPE/CBI)-II, Ernakulam is appointed as Sheristadar, District Court in the scale of pay ₹ 42,500 - 87000 and posted as Sheristadar, District Court, Kasaragod .

2. Shri **Samkutty Mammen**, Sheristadar, Sub Court, Thiruvalla, is promoted as Sheristadar, Addl District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 - 85000 and posted as Sheristadar, Special Court (SPE/CBI)-II, Ernakulam .

3. Shri **C. Sasi Kumar**, Junior Superintendent, MACT, Attingal is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules,2006 in the scale of pay ₹ 36600 - 79200 and posted as Sheristadar, Sub Court, Thiruvalla.

4. Sri **K.X Joseph**, Sheristadar, Addl. **Sub** Court , Ernakulam is transferred and posted as Sheristadar, Sub Court, Ernakulam.

5. Smt **V.B Priyageetha**, Sheristadar, Sub Court, Ernakulam is transferred and posted as Sheristadar, Addl. **Sub** Court, Ernakulam.

The officers at Sl.No.4 and 5 are not eligible joining time and Transfer T.A. The Presiding Officers of the Courts concerned are directed to make necessary charge arrangements.

( By Order )



K. Babu

Registrar ( Subordinate Judiciary )

To

- The Accountant General (A&E) Kerala, Thiruvananthapuram (5 Copies)
- The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
- The Addl.Chief Secretary to Government, Home (C) Department, TVPM ( with C/L)
- The Director of Public Relations, Thiruvananthapuram.
- The District Judges of Pathanamthitta, Ernakulam , Kasaragod
- The officers and the Courts concerned
- The Private Secretary to the Honourable the Chief Justice, High Court.
- The Public Relations Officer, High Court.
- The Confidential Assistants to the Registrars, High Court.
- The B2(A), B3(A), B4(A), B5(A), C1,C2, C3, D2, E1 & I1 seats, High Court.
- The I.T Section (for uploading in the High Court Website )
- The Administrative Records Section, High Court ( 2 copies )